NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S) : UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S) : BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Repordet, 22-20

ORDER

Counsel for The matter is called. No representation on behalf of the petitioner. The Registry is directed to send notice to the respondent present and filed vakalat. petitioner. Put up on 30.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)